

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 202

New IA/2015/ND/2024 IN IB/72/ND/2021

IN THE MATTER OF:

Balaji Digital Solution Pvt Ltd

...

Applicant

Under Section 10 of (IBC).

Order delivered on 29.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Dhruva Vig, Adv. Shashwat Parihar, Adv.
Deepanshu Badiwal for Applicant/Liquidator

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2015/ND/2024:-

This is an application to take on record the Second Progress Report as per Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 for the quarter ending 31st March, 2024. The same is taken on record, subject to all just exceptions. **IA/2015/ND/2024** stands **allowed**. Place it with the main file for further reference.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)